

DIVISION BENCH

ITEM NO.145

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.40/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 17th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	ASSETS CARE & RECONSTRUCTION ENTERPRISE LTD. V/S KHATEMA FIBRES LIMITED.
UNDER SECTION	7 IBC (IN CIRP)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Ms. Jasmine Damkewala, Adv.

: For the Financial Creditor

Sh. Himanshu Kohli, Adv.

: For the RP

ORDER

- 1.** Ld. Counsel, Sh. Himanshu Kohli representing the RP states that the Progress Report has been filed in the Registry of this Tribunal, the same is under scrutiny. He undertakes to ensure that the same is taken on record, and therefore, seeks an adjournment in the mean time.
- 2.** Let the matter be adjourned for further hearing on 13th June, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

17th May, 2024

*Avaneesh Kumar Singh
(Stenographer)*